

F.No.A.32011/11/2011--AD.II

Government of India

Ministry of Corporate Affairs

New Delhi, dated 23.2.2011

Office Memorandum

Subject : Approval of the decision taken by the DPC/Screening Committee in its meeting dated 23.12.2010 at the office of RD(NR)Noida office for grant of ACP, MACP and regular promotions to Group 'B' pay scales/pay bands/grade pays/posts.

The undersigned is directed to refer to the Minutes of the said DPC meeting received in the Ministry vide letter No. 5(158)ERD/7759 dated 4.2.2011 and to convey the approval of the competent authority, in succeeding paragraphs.

ACP and MACP

2. The decision taken in the DPC/Screening Committee meeting of 23.12.2010 for the grant of ACP benefits to Group 'B' pay scales and grant of MACP benefits to Group 'B' pay bands/grade pays, out of the combined list (Annexure A) containing 7 ACP cases and 70 MACP cases, is approved by the competent authority.

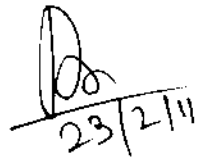
Promotions

3. The competent authority approves the promotions of the below mentioned employees, from the date(s) of their joining in the promoted posts, in the offices to be decided by RD(NR) :

SL. No.	Name of employee (Sh/Smt/Kum.)	Present post and office	Post to which promoted
1	Kuldeep Kaur (SC)	UDC in ROC Delhi	JTA
2	S C Gupta	UDC in OL Delhi	JTA
3	Alok Kr. Saxena	UDC in ROC Jaipur	JTA
4	Kavita Tripathi	UDC in ROC Kanpur	JTA
5	Manju Agarwal	UDC in ROC Kanpur	JTA
6	D K Bhatia	UDC in ROC Jaipur	JTA
7	C S Rawat	UDC in ROC Delhi	JTA
8	R P Shukla	Steno Gr II in RD Noida	Steno Gr.I
9	Jagadamma P	Steno Gr.III in OL Jaipur	Steno Gr.II
10	Mohd. Usman	Steno Gr.III in OL Allahabad	Steno Gr.II
11	Nandan Singh Bisht	Steno Gr. III in RD Noida	Steno Gr.II

4. It is clarified that --- (a) promotion-cum-posting orders has to be issued keeping in view the sanctioned strength in various grades in offices in northern region ; (b) no transfer of post from one office to other is permissible without Ministry's approval, after proper justification of work load of offices affected by such transfers ; (c) the policy of 'change of office on promotion', where more than one office exists in a city may be followed ; (d) before issuing orders for ACP/MACP/promotions, verification of facts/dates, on the basis of which the DPC/Screening Committee gave its recommendations, may be done.

5. After joining by all employees in their promoted posts, the revised staff position in Group B/C/D grades in the northern region may be intimated.


23/2/11

(R K Pandey)

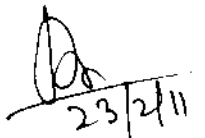
Under Secretary to the Government of India
(Telefax: 23383507)

RD (NR) Noida

Copies for information and necessary action to :

1. All RDs --- (a) with the reminder to clear all pending cases of regular promotions, ad-hoc promotions (as instructed recently), ACP/MACP, confirmations, etc. of all eligible employees in their region, as on 31.3.2011 ; and (b) The RDs are also requested to intimate the Ministry the status of all pending requisitions to regional offices of SSC for DR recruitment in B/C grades, to enable the Ministry to take up the matter with SSC/DOPT.

✓ 2. E.G.Cell, MCA (for loading in 'Employees Corner' under 'Promotions')


23/2/11

(R K Pandey)

Under Secretary to the Government of India